- Implementation of The Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act 1992, also known as the Infant Milk Substitute (IMS) Act.
- 5. Availability of essential food items at subsidized cost through Targeted Public Distribution System, Antodaya Anna Yojna by the Department of Food & Consumer Affairs
- 6. Other measures include.
- · Improving agricultural and horticulture produce
- Improving the purchasing power of the people though various income generating scheme

## Amendment in the Sati (Prevention) Act

2568.SHRIMATI HEMA MALINI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of incidents of 'Sati' committed in the country during the last three years, State-wise;

(b) whether Government is considering for change in the Sati (Prevention) Act 1987, to have far reaching impact on women; and

(c) if so, the details thereof and by when it is expected to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) As per the data maintained by National Crime Records Bureau (NCRB), four cases were registered under Sati Prevention Act during last three years. All the four cases were registered in Gujarat in 2008.

- (b) No, Madam.
- (c) Does not arise.

## National mission on empowerment of women

2569.SHRIMATI MOHSINA KIDWAI:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government plans to set up a National Mission on Empowerment of Women for implementation of women-centric programmes;

(b) if so, the details thereof;

(c) whether the women empowerment programmes are not implemented by some Ministries/Departments in an effective way; and

(d) if so, the steps taken by Government to ensure that women empowerment programmes are effectively implemented?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) Yes, Madam.

(b) The overall aim of the proposed Mission is to strengthen the processes that promote economic and social development of women. Convergence of activities of multi disciplinary nature and cross cutting holistic sectoral policies is an important ingredient in Mission mode approach. It is envisaged that the proposed Mission would set goals and monitor achievements while participating Ministries and State Governments will continue to implement the programmes and schemes.

- (c) No, Madam
- (d) Does not arise.

## Welfare of girl child

2570.SHRI S. ANBALAGAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is implementing any schemes for the welfare and development of girl child;

(b) if so, the details thereof including the status of implementation such as the number of girls benefited during each of the last three years, State wise;

(c) whether any financial allocation has been made for these schemes during 2009-10;

(d) if so, the details thereof, State-wise;

(e) whether Government is aware that generally parents give preference to male child than the female child; and

(f) if so, the steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Yes Sir, the Ministry of Women and Child Development is implementing a number of schemes for the welfare and development of the girl child. Dhanalakshmi"- a Scheme for conditional Cash Transfer for the Girl Child is being implemented on a pilot basis in eleven blocks in seven States since 2008-09. The scheme provides for cash transfers to the family of a girl child on fulfilling certain conditionality relating to registration of birth, immunization, enrolment and retention in school till class VIII; and an insurance coverage if the girl remains